

August, 1954. Action on matters concerned with the State Governments has already been taken or initiated by the Governments concerned. The main recommendation with which the Central Government is concerned is with regard to the setting up of a machinery for financing the marginal gardens. This recommendation is under consideration.

#### INDIAN EMBASSY AT PRAGUE

\*591. **Dr. Rama Rao:** Will the Prime Minister be pleased to state:

(a) whether the attention of Government has been drawn to certain complaints against Indian Embassy at Prague, made by Sri J. C. Kumarappa which appeared in certain sections of the Indian Press; and

(b) whether instructions have been issued to Indian Embassies abroad to assist Indian Nationals when they are in need of their assistance?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** (a) Yes. Government have received a detailed report from their Embassy in Prague and are satisfied that the allegations made have no substance and are uncharitable. Dr. Kumarappa arrived in Prague unannounced and without a Czech entry visa. The Embassy had not been informed about his arrival. Nevertheless, they extended every facility they could to him and even succeeded in getting some visas for him which are normally not issued at short notice. Dr. Kumarappa had apparently gone to Europe at the instance of some Peace Committee whose guest he was and who were supposed to look after him. It appears that the Peace Committee were not very successful in the arrangements they made.

(b) Instructions were issued to our Missions abroad in January 1949 to render all possible assistance to Indian nationals visiting their areas. But such assistance can only be rendered satisfactorily if intimation is sent to the Missions of the visit and of the facilities required.

#### PLASTIC INDUSTRY

\*592. **Shri Dhusiya:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether the Plastic Industry is a protected industry; and

(b) whether plastic manufactures are of the standard recognized by the Indian Standards Institution?

**The Deputy Minister of Commerce and Industry (Shri Kanungo):** (a) Only two sections of the Plastic Industry are protected viz., (i) Phenol formaldehyde molding powder and (ii) electrical accessories made of plastic.

(b) No standard specifications for plastic goods have yet been formulated. The Indian Standards Institution have, however, set up a Sectional Committee for formulating standards for Phenolic Moulding Powders both for general and electrical purposes.

If the term "Plastic material" is, however, taken in a wide sense so as to include rubber insulated cables, wiring accessories, lac, shellac, etc., the Indian Standards Institution has laid down standards for these products which are being followed by the industry.

#### INVITATION TO THE KING OF CAMBODIA

\*593. **Shri Madhao Reddi:** Will the Prime Minister be pleased to state whether an invitation has been extended to the King of Cambodia to visit India in the near future?

**The Deputy Minister of External Affairs (Shri Anil K. Chanda):** The Prime Minister extended a personal invitation to the King of Cambodia during his recent visit to Cambodia.

#### INDUSTRIAL HOUSING SCHEME, MALHYA PRADESH

\*594. { **Shri N. A. Borkar:**  
**Mulla Abdulla Bhai:**

Will the Minister of Works, Housing and Supply be pleased to refer to the reply to starred question